

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:494

ANSWERED ON:28.02.2000

TRANSPORTATION OF TOXIC WASTE THROUGH THE GUJARAT COASTS

RAGHUNATH JHA

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the toxic waste is being transported into the country freely through ships coming for breaking on the coasts of Gujarat; and

(b) if so, the steps taken by the Government to check the movement of the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS

(SHRI BABU LAL MARANDI)

(a) As per information available from Gujarat Maritime Board, toxic waste is not transported through ships calling for breaking on the coast of Gujarat. Ships receive for breaking at Alang are cargo free. Gujarat State Pollution Control has also not issued any permission for import of toxic wastes through ships beached for breaking on the coasts of Gujarat.

(b) Does not arise.